

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Meerut**

No. 116 /DR (S)/2011, Dated Allahabad: March 29, 2011

**Subject: Regarding representation of Stay/Premature transfer of Judicial
Officers.**

Sir,

In continuation of Court's letter no. 98/D.R.(S)/2011 dated 11.03.2011 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers: -

Sl. No.	District	Name of Officers	Stay of Transfer
1.	Meerut (Mawana)	1. Sri Praveen Kumar Tyagi, Civil Judge (J.D.)	Allowed

I am, therefore, to request you kindly to inform the officer accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Services)